

DIVISION BENCH

ITEM NO.143

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CA No. 268/2020, CA No. 329/2020, CA No. 55/2021, CA No. 32/2022,
MA No. 11/2023 & MA No. 13/2023 IN CP No. 216/ALD/2020

CORAM:

1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)

2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)

Date of Order: 15th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MOHAMMED SALEH & ORS V/S UPPER INDIA TANNERY PVT LTD & ORS
UNDER SECTION	241/242 & 246 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Adesh Tandon, PCS. : *For the Petitioner in main CP &
Applicant in CA No.268/2020, CA
No.329/2020, CA No.55/2021, CA
No.32/2022, MA No.11/2023 & MA
No.13/2023*

Sh. Abhishek Kumar Tripathi with : *For the Respondent No.1-7 in main CP
Sh. Imtiyaz, Advs. CA No. 268/2020, CA No. 329/2020 &
CA No. 55/2021*

ORDER

MA No. 11/2023

1. Notice issued to the non-applicant respondent. Objections, if any be filed within a period of 10 days.
2. Let the matter be adjourned for further hearing on 4th April, 2024.

-Sd-

(Ashish Verma)
Member (Technical)

15th February, 2024

Bipul Kumar Tiwari
(Stenographer)

-Sd-

(Praveen Gupta)
Member (Judicial)